

Sl. No.	Name of State/UTs	ITIs (Govt. & Pvt.)
9.	Kerala	02
10.	Madhya Pradesh	138
11.	Maharashtra	22
12.	Orisha	01
13.	Punjab	15
14.	Rajasthan	664
15.	Tamil Nadu	05
16.	Tripura	01
17.	Uttar Pradesh	132
18.	Uttarakhand	10
19.	West Bengal	08
TOTAL		1222

Functioning of Sector Skill Councils

1709. SHRI DEVENDER GOUD T. : Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the details on the functioning of Sector Skill Councils; and the role of Government in their management;
- (b) whether Government provide loans/funding/grants to these Councils; and
- (c) if so, the details of financial assistance provided by Government to the above Councils?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY) : (a) Sector Skill Councils (SSCs) complement the existing vocational education system for the Industry Sector in meeting the requirements of appropriately trained manpower in quantity and quality across all levels on a sustained and evolving basis. The SSCs have the following functions:

- (i) Conducting research – Building up skill inventory database for the industry

sector, skill-wise, region-wise, reviewing international trends in skill development and identifying skill gaps and technology to be taken up for teaching.

- (ii) Improving the delivery mechanism –Partnering with educational institutions to train trainers and upgrade skill sets of existing industry employees, and those in the industry value chain, *e.g.*, dealer and service networks.
- (iii) Building quality assurance – Setting up a robust and stringent certification and accreditation process for industry sector facing skill development institutes to ensure consistency and acceptability of standards.

(b) and (c) The Sector Skill Councils are funded from the National Skill Development Fund (NSDF) through the National Skill Development Corporation (NSDC).

MoU with other countries for skill development

1710. DR. KANWAR DEEPSINGH : Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) whether Government has conducted any research to access the percentage of skilled workforce in different countries, globally; if so, the details thereof and if not, the reasons therefor;

(b) whether Government has conducted any study of the best international practices for skill development, globally, if so, the details thereof, and if not, the reasons therefor; and

(c) whether Government has signed any Memorandum of Understanding (MoU) for skill development with any other country; and if so, the details thereof, along with the salient features of the MoU?

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY) : (a) to (c) The Ministry of Skill Development and Entrepreneurship is actively engaging with the world in skill development. The Sector Skill Councils have studied the international best practices in their respective sectors and incorporated them in creating operational plans. Moreover, the National Skill Development Corporation and National Skill Development Agency have collaborations with foreign Governments and institutions. The list of the international arrangements made is given in the Statement (*See below*).